

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/7/2016
Name of Petitioner : H.Ramesh
& Vs
Name of Respondent : AUM Consultancy Pvt Ltd & 4 others
Section : Sec 173, 241/242 of CA 2013

ORDER

Present: Mr. John Saravanan, Ld. Counsel for Petitioner.
Ms. Shanthi Meenakshi, Ld. Counsel for R1 and R2.
None for R4.
R5 is RoC.

Memo filed by the Petitioner as to the payment of cost of Rs.50,000/- to the Respondent's Counsel.

Pleadings are complete.

Written synopsis also filed.

List the Petition for hearing on **26.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**